Dear Madam,

The Department of Telecommunications (DoT) through its letter No.4-16/2015-NT dated 5th January, 2016 had sought the recommendations of TRAI on three aspects related to M2M communications:

a) M2M Spectrum Requirements
b) M2M Roaming Requirements
c) Quality of Service in M2M Services

2. TRAI on 18th October, 2016 issued a Consultation Paper (CP) on the subject for the comments of the stakeholders. Written comments on the CP were invited from the stakeholders by 12th January, 2017 and counter-comments by 19th January, 2017. In response, the Authority received 42 comments and 03 counter comments from stakeholders. Considering the complex nature of the subject and involvement of multi-sectoral entities, the Authority decided to conduct two Open House Discussions (OHDs) with stakeholders. OHDs were organised at Delhi on 07th April 2017 and subsequently at Mumbai on 26th May 2017.

3. After analyzing various issues involved and also considering the comments received from stakeholders in their written responses and during the OHDs, in-house analysis & research the Authority has finalised the recommendations on "Spectrum, Roaming and QoS related requirements in Machine-to-Machine (M2M) Communications". The same is enclosed herewith.

4. In keeping with practice, a copy of this letter, along with the recommendations, is being placed on the website of TRAI //www.trai.gov.in/.

Yours sincerely,

Ms. Aruna Sundrarajan
Secretary,
Department of Telecommunications,
Ministry of Communications
Sanchar Bhawan, Ashoka Road,
New Delhi – 110 001

With Warm Regards

(S. K. Gupta)